

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4101

ANSWERED ON:03.12.2010

T & D LOSSES

Kishor Shri Kamal ;Ramkishun Shri ;Suvendu Shri Adhikari

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government proposes any public private partnership for reducing the losses in transmission and distribution (T&D);
- (b) if so, the details thereof;
- (c) the steps being taken by the Government to reduce the T&D loss;
- (d) whether any sophisticated cable and technical know-how is being imported or proposed to be imported from foreign countries to completely wipe out the transmission and distribution losses in the country;
- (e) if so, the details thereof;
- (f) whether some officers are likely to be trained for the purpose in foreign countries like Australia, South Korea, Spain, etc.; and
- (g) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (b) : To promote Public Private Partnership in the management of distribution of electricity, the enabling provisions have been made under Section 14 of Electricity Act 2003, which is reproduced below:

‘Provided also that in a case where a distribution licensee proposes to undertake distribution of electricity for a specified area within his area of supply through another person, that person shall not be required to obtain any separate license from the concerned State Commission and such distribution licensee shall be responsible for distribution of electricity in his area of supply:

Provided also that where a person intends to generate and distribute electricity in a rural area to be notified by the State Government, such person shall not require any license for such generation and distribution of electricity, but he shall comply with the measures which may be specified by the Authority under section 53.’

Public Private Partnership in the form of Urban Distribution Franchisee (UDF) are in place in the states of Maharashtra in town of Bhiwandi and in state of Uttar Pradesh in Kanpur & Agra urban areas.

For encouraging the Public Private Partnership in distribution system in rural areas, it has been made mandatory to appoint franchisees in villages, electrified under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). Franchisees for the management of rural distribution could be non- governmental organizations (NGOs), users’ associations, cooperatives or individual entrepreneurs. As on 15-11-2010, franchisees have been deployed in 1.105 lakh villages in India.

(c) : Transmission & Distribution (T&D) losses as measure of grid losses were replaced with Aggregate Technical & Commercial (AT&C) losses for better clarity. With the aim to reduce the AT&C losses up to 15% in the country and improvement in power distribution sector, Government of India has launched the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. Projects under the scheme are being taken up in two Parts. Part-A includes the projects for establishment of baseline data and IT applications for energy accounting / auditing, GIS mapping, consumer indexing, Supervisory Control and Data Acquisition (SCADA) & IT based consumer service centers etc. Part-B includes regular distribution strengthening projects including separation of agricultural feeders from domestic and industrial ones and High Voltage Distribution System (HVDS) etc.

So far under Part –A of Re-structured APDRP 1401 projects worth Rs.5305.23 Crore covering almost all eligible towns in the country and under Part-B 644 projects worth Rs.10859.33 Crore for 13 States have been approved by the Government of India.

(d) to (g): No specific information is available.